

BEFORE SHRI M.K.SHARMA, ADDITIONAL SECRETARY AND FIRST
APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room no. 408, 'A' Wing
Shastri Bhavan, New Delhi- 110001

Appeal No. 23(133)/2012-IC

IN THE MATTER OF :

Shri Gurinder Singh

.....

Appellant

Versus

Central Public Information Officer

.....

Respondent

ORDER

The appellant was not present.

From the respondents side Ms. Asha Sota, CAPIO.

The appeal was taken up for hearing on 20th November, 2012.

2. The Appellant filed RTI Application dated 03.10.2012 seeking information which is in the nature of queries.

3. I have gone through the application dated 03.10.2012 from Shri Gurinder Singh Advocate seeking comments on point no.1-6 which are as under

- (1) How an Indian Citizen show his protest against State, Law, Order and Government on a particular matter.
- (2) Which are the legal way to show protest and where protest can be registered in which State cannot interfere.
- (3) What are the remedies available to Indian citizen if State does not listen their protest.

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- (4) How many legal ways available to Indian citizen to show his protest in which police cannot obstruct them.
- (5) How an Indian citizen show their protest against the procedure, order, law, justice of the Parliament, Executive body and court.
- (6) Is it necessary for every citizen to approach the court for their basic necessity rights and duty of State.

I entirely agree to the views/submission of CPIO that the information requested for is not covered by the definition 'information' under section 2 of the RTI Act and hence the appeal is dismissed.

4. In case, the appellant is not satisfied /aggrieved by this order, he/she may file a Second Appeal within 90 days before the Hon'ble Central Information Commission, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066.

Dated 04. 01..2013.



(M.K.Sharma)

Additional Secretary and Appellate Authority

- 1) Shri Gurinder Singh, Advocate, 182-A, New Court, Jalandhar (Punjab)(By Registered Post).
- 2) Shri Nirmal Singh, CPIO, D/O Legal Affairs.
- 3) Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs.